

0056939



THE HIGH COURT OF KERALA

Kochi: 682 031

Dated: 20.06.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

Read : 1. High Court proceedings No.A2-6916/2016 dated 13.06.2017
2. Submission dated 20.06.2017 from the person concerned.

ORDER NO. A2-6916/2016(2)

Smt. Shamja K. S. who has been offered appointment as Assistant in the High Court Service as per the High Court proceedings read above, is permitted to join duty on **20.06.2017 F. N.** She is posted to the '**Criminal Appeals**' Section, High Court.

She will be eligible for compensatory allowance @ ₹ 1000/- p.m. for attending cause list work.

(By Order)



V. Sudhakaran

Assistant Registrar(H. G.)

To

- The person concerned
- The Joint Registrar concerned, High Court.
- The Public Relations Officer, High Court.
- The Assistant Registrar concerned and Chief Librarian, High Court
- The Section Head concerned.
- The Confidential Assistants to the Registrars, High Court.
- The 'G' (Accounts – II & III) Sections, High Court.
- ✓ The I.T. Section, High Court (for uploading in website)
- The Finance Wing, High Court.
- The Administrative Records Section, High Court (2 Copies)
- The A4 Seat, High Court.
- The File / Stock File